

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation

**GOVERNMENT ORDER NO:- 5690 - JK (LD) of 2025**  
**DATED: - 16 - 05 - 2025**

Sanction is hereby accorded to the appointment of Officer's of Police /Home Department as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

Secretary to Government

Dated: 16.05.2025

No:-LAW-OIC/05/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Home Department,
7. Director Litigation, Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
(Reyaz Ali Bhat)

Assistant Legal Remembrancer  


Annexure to the Government Order No. 5690- JK (LD) of 2025 dated 16.05.2025.

S.No.	WP(C) No. Titled	Officer Incharge Litigation
1.	767/2025 Mohin-Ul Haq	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
2.	848/2025 Ab. Rashid Dar	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
3.	829/2025 Faiza Lateef Wani	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
4.	Nil/2025 Jassir Nabi	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
5.	933/2025 Mohd Amin Mir	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
6.	1064/2025 Irfan Farooq	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
7.	1061/2025 Ghulam Nabi Bhat	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
8.	1035/2025 Sumira Nazir	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
9.	884/2025 Bashir Ahmad Khan	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
10.	1011/2025 Fayaz Ahmad Panchoo	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
11.	658/2025 Changaize Ahmad Khan	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
12.	1043/2025 Akeel Ahmad Mir	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
13.	919/2025 Mohd Shaban Chopan	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
14.	Contempt petition No. 98/2025 in WP (C) No.972/2024 Abdul Rashid Shah	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
15.	665/2024 Farooq Ahmad Dar	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
16.	120/2024 Zahid Ahmad Sofi	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
17.	404/2025 Kaleem Zohrah	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
18.	265/2025 Mohsin Ismaiel Malik	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
19.	994/2025 Ghulam Qadir	Khalid Ashraf DYSP (Hqrs) CID CI Jammu
20.	1036/2025 Danish Manzoor	Khalid Ashraf DYSP (Hqrs) CID CI Jammu
21.	941/2025 Abdul Quyoum Shan	Khalid Ashraf DYSP (Hqrs) CID CI Jammu